

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.01.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 46 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Alchemy Solutions Vs. Learn Quest India Pvt. Ltd.	Kshitij Vaibhav
2.	I.A. No. 47 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Varsha Jain & Anr. Vs. Ayyagari Viswanadha Sarma, RP of Unibera Developers Pvt. Delloite India Insolvency Professionals LLP & Anr.	Aishvary Vikram
3.	I.A. No. 51 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Arun Kumar Chaturvedi Vs. Rajender Kumar Jain, RP, Ace Footmark Pvt. Ltd. & Anr.	Dr Prince Mohan Sinha

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Assistant Registrar